

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1371/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

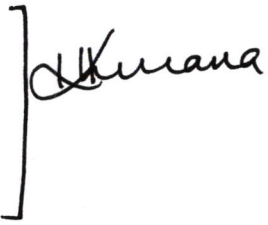
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Standard Chartered Bank
V/s.
Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Jonak Dhoakadas,	Sr. Counsel;	
	Mr. Mustofa Doker,	Sr. Counsel;	
	Mr. Ashim Komar,	Counsel	
	Ms. Ananta Sighonia	Counsel	
	Mr. Atul Jodha	Ms. Shruti Katakhe	
	i/b. Crawford Bayley & Co	Mr. Jay Zaveri	
	for Respondent		

1.	Mr. Pesi Modi, Sr Counsel	
2.	Mr. Virek Shetty	
3	Mr. Hridhay Khurana	
	i/b AZB and Partners	
	for Petitioner	

ORDER

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ORDER

CP No. 1371/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and the Corporate Debtor are present.

Oral submissions are concluded by both sides.

List this matter on **05.10.2017** for filing affidavit by the Petitioners. Both sides are directed to make their further written submissions, if any, on 05.10.2017.

Order Reserved.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)